

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.5083/2021
(SWP No.2591/2019)

Thursday, this the 22nd day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Gosh Lal, Age 35 years,
(Belt No.565/D Samba),
S/o Sh. Isher Dass,
R/o Chak Shian Tehsil
R.S. Pura District Jammu.

..Applicant

(Ms. Deepali Arora , Advocate)

VERSUS

1. State of Jammu and J&K Through
Deputy Inspector General of Police,
Jammu-Samba-Kathua Range, Jammu.
2. Senior Superintendent of Police,
Samba.
3. Dy. Superintendent of Police,
District Police Line Samba.
4. SDPO Bari Brahmana.
5. SHO Police Station Bari Brahamana.

..Respondents

(Mr. Amit Gupta, Additional Advocate General)

ORDER (ORAL)**Mr. Justice L. Narasimha Reddy:**

This T.A. arises out of an SWP No.2591/2019 in which the relief is claimed in respect of the post of Special Police Officer (SPO). The Tribunal does not have jurisdiction in respect of such matters.

2. The Registry is directed to return the file to the Hon'ble High Court of Jammu & Kashmir.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

April 22, 2021
/sunil/rk/dsn/